

Sixteenth Loksabha

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Title: Regarding setting up of Spice Board office in Chamrajanagar district of Karnataka.

SHRI R. DHRUVANARAYANA (CHAMARAJANAGAR): I would like to draw the kind attention of the Government towards the fact that Chamarajanagar District of Karnataka is my Constituency Headquarters and border District of Tamil Nadu and Kerala. This District facilitates the farmers to give value addition to their Spice Products such as Pepper (92 ha.), Turmeric (12,000 ha), Ginger (64 ha.), Garlic (77 ha), Tamarind (194 ha), Coriander (170 ha) and others 23 ha., grown in about 12,620 hectares.

The farmers in Chamarajanagar District are growing 50 Metric Tonnes of Turmeric and 5,000 Tonnes of Ginger per annum. The Pepper is cultivated in estates of B.R. Hills range and produce 250 Tonnes per annum. The Spice produce can also be cultivated as multi crop in 11,500 ha. of coconut farms.

But the farmers have to travel more than 150 Kms. to reach Spice Board Office at Madikeri/Kushalnagar in Karnataka for getting technical advice and transactions and they are demanding for the establishment of a Spice Board Office at Chamarajanagar District.

For the reasons stated above, I hereby urge the Union Government to take immediate action for the establishment of Spice Board Office at Chamarajanagar District Headquarters (Karnataka).